

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
115/241-242/ND/2019
Contt. Petition-11/2022

IN THE MATTER OF:
Rohit Gupta & Ors.

... **Appellant/Petitioner**

Versus

**M/s. Anant Cold Storage Private Limited &
Others**

... **Respondent**

Under Section: 241-242

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Pooja Saigal, Adv. Vivek Kumar

For the Respondent : Adv. Mohit Seth, for R-3

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 31.05.2024.

Sd/-
(COURT FFICER)